

AMITY UNIVERSITY
UTTAR PRADESH

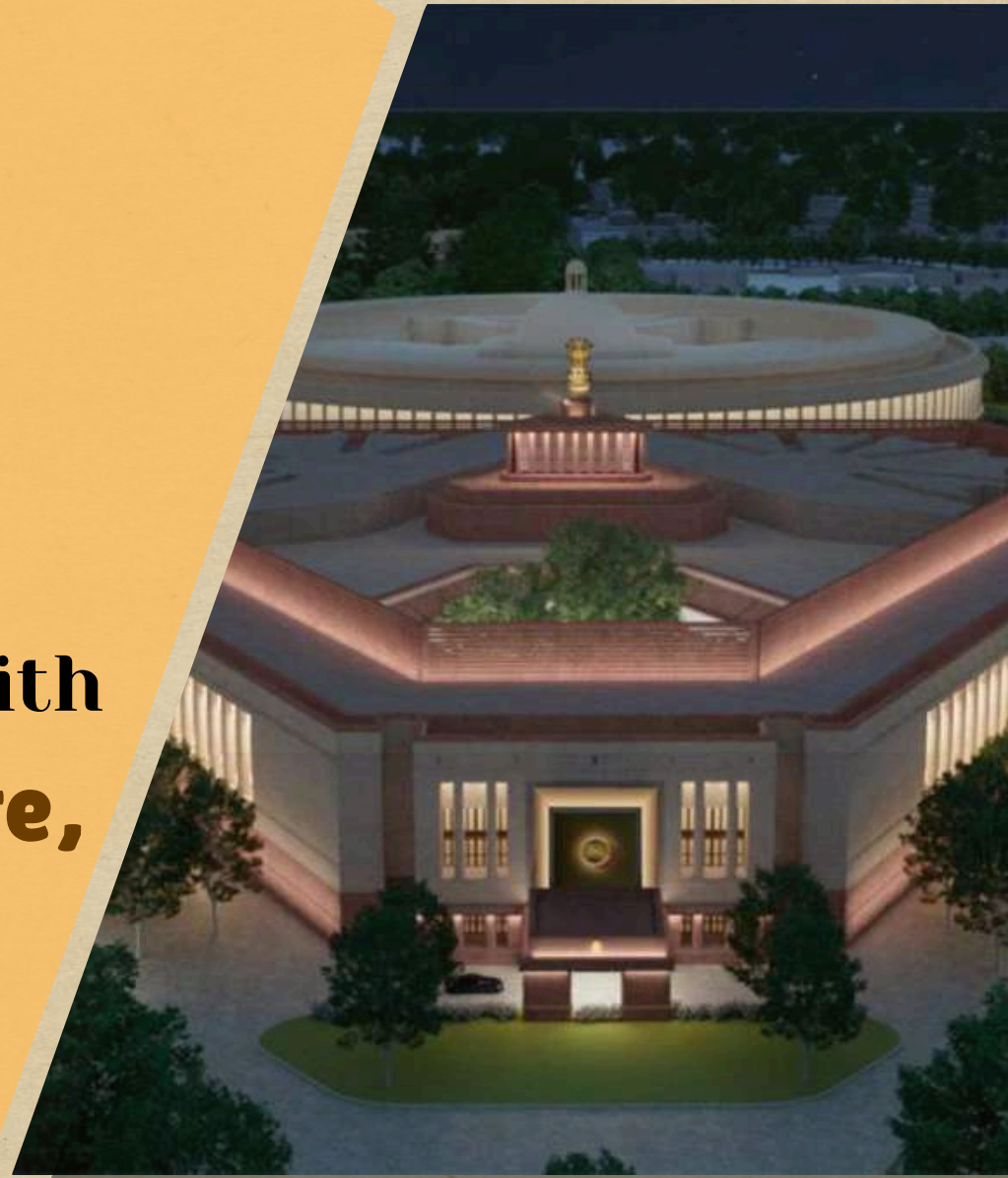
Amity Law School, Noida

organises

**7th Transdisciplinary
International
Conference**

**in Academic Collaboration with
Jusfocus Research Institute,
The Netherlands**

9th & 10th September 2024



on

**Emerging Trends in
Governance and Global
Plurality:
Envisioning Equilibrium**

Media Partner

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ABOUT THE UNIVERSITY

Amity University is a leading research private university established in 2005 under a State Act. It is recognised by the University Grants Commission (UGC) and accredited by the National Assessment and Accreditation Council (NAAC) with an "A+" grade. The University has twenty-one campuses in India and eight international locations. Its campuses are spread across National and International locations such as London, New York, Singapore, San Francisco, Dubai, Romania, Taiwan and Mauritius. Amity University is a leading education provider in India with 29 campuses across India and offers 240 programmes. It has more than 4,000 faculty and 95,000 students studying in various disciplines from school to Post-Doctoral levels. The campus has state-of-the-art amenities that provide a favorable learning atmosphere, including innovative labs, an extensive library, and areas set aside for research and leisure. The institution takes great pride in its highly qualified faculty members, who infuse their instruction with a wealth of real-world knowledge and industry skill.

VISION

Amity University aspires to be a worldwide renowned center of excellence in education and research that promotes entrepreneurship and innovation. Through excellent instruction, significant research, and solid industry ties, they hope to support the growth of a knowledge-based society.



ABOUT THE INSTITUTION

“Amity Law School, Noida” is one of the leading institutions in the field of law. It was established as a philanthropic initiative by our Hon’ble Founder President - Dr. Ashok K. Chauhan. Amity Law School, Noida has been conferred the South Asia Legal Excellence Award, Best emerging Law School award by SILF and MILAT, along with the “Promising Law School” award by Legal Desire. It is the dream of our Founder President Sir – Dr. Ashok K. Chauhan, to make Amity Law School, Noida a world-class educational institute in India and beyond.


VISION

Building the nation and the society through providing total, integrated and trans-cultural quality education and to be the global front runner in value education and nurturing talent in which Modernity Blends with Tradition.


It has set the benchmark in legal education by providing ample opportunities for education, research and capacity building. Amity Law School, Noida aims to impart high-quality professional education in a vibrant academic ambience with distinguished faculty and resource persons from the industry. Amity Law School, Noida has proved to be an epitome of legal education by striving for excellence in all its endeavors.

A wooden block with the letters 'ESG' carved into it in a bold, sans-serif font.

MAIN THEME OF CONFERENCE

A wooden block with a black silhouette of two hands cupped together, with a small plant with two leaves growing from the center.

A multifaceted society like ours is prominently akin with law. A politically stable society prioritizes welfarism for maintaining harmony and order. Law reflects a very deeply rooted intertwining with political scenario of any nation. Infact it is futile to discuss law in isolation without its impact on the changes in the surroundings including governance and civil society. Public policies must be addressed and synchronised efficiently within the intersectional communities through adept legislations and effective administration. The equilibrium between law and socio-political dynamics is must for a flourishing society. The contributions of the legal institutions for the political processes are appreciative but as the dynamics of society is everchanging, it is required for the stakeholders to keep pace with those changes and understand the nexus among them. Transdisciplinary approach promotes and appreciates interdisciplinary research which have paved a better way to assimilate. It is reflected in robust legal policies and legislations of the present scenario. Exploration of law and political studies converge and diverge by advancing universality.

A wooden block with a black silhouette of a gear on the left and a classical building with four columns on the right.

The theme of the conference is an apposite attempt to address such socio-political and legal issues with inputs from students, eminent scholars, academicians, political thinkers, lawyers, and other stakeholders from various disciplines through panel discussions followed by paper presentations. This international transdisciplinary conference is the 7th edition to the previous successful international transdisciplinary conferences organized in 2017, 2018, 2019, 2021, 2022 and 2023.



OBJECTIVES

OF THE CONFERENCE

- TO UNDERSTAND THE PHILOSOPHY AND DEEP MEANING OF THE THEME OF THE CONFERENCE.
- TO ASSESS THE IMPACT OF CHANGES IN POLITICAL STRUCTURE IN THE GLOBAL ARENA
- TO IDENTIFY THE FACTORS RESPONSIBLE FOR CHANGES IN GLOBAL GOVERNANCE PLURALITY.
- TO EMBELLISH THE UNDERSTANDING OF THE ACADEMICIANS, RESEARCHERS, STUDENTS AND SCHOLARS IN-DEPTH UNDERSTANDING AND PHILOSOPHICAL TRANSDISCIPLINARY CONTRIBUTION TOWARDS THE KNOWLEDGE BUILDING.

THE ABOVE OBJECTIVES ARE SOUGHT TO BE ACHIEVED BY HAVING PANEL DELIBERATIONS OF EMINENT SCHOLARS FROM ACADEMIA AND OTHER STAKEHOLDERS FROM VARIOUS DISCIPLINES FOLLOWED BY PAPER PRESENTATIONS.

SUB-THEMES OF THE CONFERENCE

Access to justice for socially/economically/politically marginalised groups

1

Augmentation of economic development and state

2

Bridging intersectional boundaries in contemporary public policy

3

Constructing new constitutional cultures

4

Contributions of legal actors such as judges, lawyers, etc. in shaping the law

5

Cosmocracy: reflections on global governance

6

Ethics, accountability and transparency in the conduct of election

7

Harmonizing legal landscape through cultural inclusivity

8

SUB-THEMES OF THE CONFERENCE

Interplay of justice, politics and legal order

9

Legal change and social ambivalence

10

Legal pluralism in an intersectional society

11

Participation of youth in governance

12

Perceptions of democracy, rule of law in a welfare state

13

Public infrastructure, health, education and housing

14

Public institutions, governance and social accountability

15

Reforms for strengthening administrative sustainability

16

SUB-THEMES OF THE CONFERENCE

Revamping of legal regime by elected government

17

**Role of international organizations in world and national
governance**

18

Role of media in bridging governance and citizens

19

Roles and responsibilities of state and civil Society

20

RTI as a tool for democratic empowerment of citizens

21

Social morality and ethics in governance

22

State and constitution in a majoritarian electocracy

23

**Technological governance for sustainable and equitable
future**

24

Trends in global governance

25

Women in politics

26

SUBMISSION GUIDELINES

ABSTRACT

- **The abstract shall not exceed 300 words. It should include the title of the paper, keywords, the presenter's name, designation, institutional affiliation, mailing address, contact number and E- mail ID.**
- **The abstract should be typed in Times New Roman, font size 12 with 1.5 line spacing.**
- **The abstract shall be sent to ticalsn@amity.edu with the subject line 'Abstract – Transdisciplinary International Conference 2024'. All submissions shall be sent in .doc/.docx format only.**
- **Intimation for acceptance/improvisation will be provided within 2-3 days from the last date of the submission of abstract.**
- **A conference proceedings consisting of abstracts which are selected for presentation during the conference will be published with ISBN**
- **Co-authorship of maximum one person is allowed. Separate payments are to be made by each author.**

SUBMISSION GUIDELINES

FULL PAPER

- The length of full paper including tables, diagrams, illustrations, references, etc. should be 3000-8000 words. The paper should be typed in Times New Roman, font size 12 with 1.5 line spacing.
- The footnotes must be typed in Times New Roman, font size 10 with single spacing. The margin of 1 inch on all sides must be maintained throughout the paper.
- Bluebook 20th Edition/APA shall be strictly followed for footnoting. Do not mention references, only footnoting will be considered.
- The full paper should be submitted in soft copy and shall be sent to ticalsn@amity.edu with the subject line 'Full Paper - International Conference 2024' along with the certificate of originality duly filled by the presenter(s). All submissions should be sent in .doc/.docx format only.

Note: Research papers with less than 10% plagiarism will only be considered for publication in the edited book.

BEST PAPER

- Best paper presentations from each technical session will be duly acknowledged.

SUBMISSION GUIDELINES

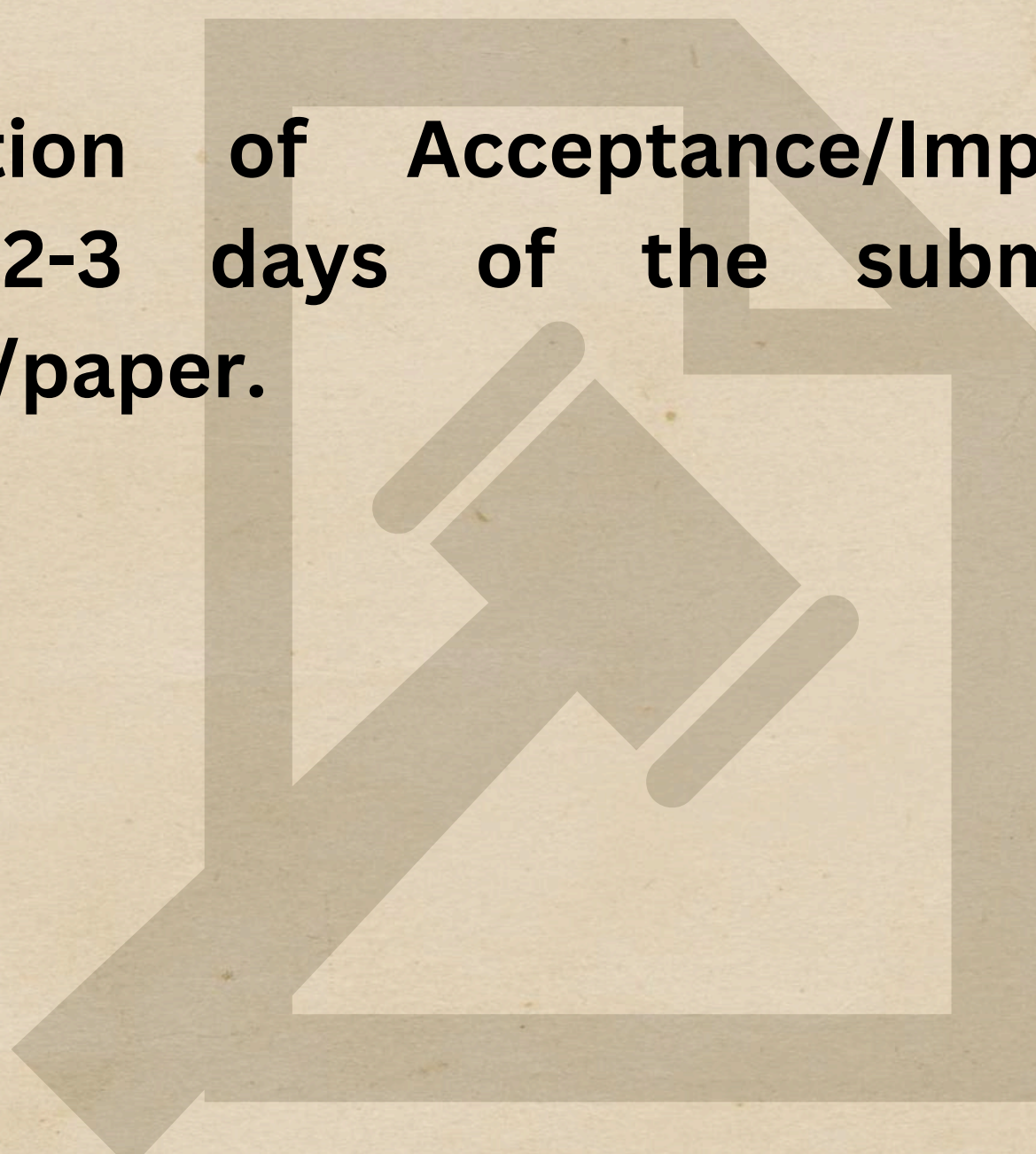
PAPER PRESENTATION GUIDELINES

- **Presenters are solely responsible for the creation of their presentation. The presentation should be based on the approved/accepted paper but may include updates and related additional content. A paper must be presented otherwise it will not be published. Only the listed presenters may present their paper.**
- **For a successful and productive conference, all presenters should adhere to the following guidelines:**
- **PowerPoint Presentation (PPT) is encouraged for presentation at the conference. The selected participants are required to email their final PPT by 7th September 2024.**
- **All presentations are to be in English. The presenter(s) should be able to understand and respond to audience questions in English.**
- **Presentations should be of 8-10 minutes which shall be inclusive of 3 minutes for questions.**
- **During the presentation, the presenter is required to keep the video and audio switched on mode. Presenter(s) are required to dress professionally and also have a decent background while giving presentation. All the kinds of disturbances must be avoided.**

SUBMISSION DEADLINES

- **Abstract Submission Deadline: 30th August, 2024**
- **Full Paper Submission Deadline: 5th September, 2024**
- **Last Date of Registration: 5th September, 2024**

**Notification of Acceptance/Improvisation:
Within 2-3 days of the submission of
abstract/paper.**



REGISTRATION PROCESS

The participants are required to make payment through the given link :

<https://amity.edu/nspg/TIC2024>

The participants are required to register through the given link:

<https://forms.gle/f6VurN9BE9zP5p5x7>

Note: The registration form is to be filled after making the payment through above portal. It is mandatory for every participant/attendee to register after making payment.

REGISTRATION FEE

Category	Fee for online mode	Fee for physical mode
Student/Scholar	Rs. 800	Rs. 1000
Academician/Professionals	Rs. 1200	Rs. 1500
International participant	\$50	\$50
Attendee	500	600

NOTE: PAYMENT IS TO BE MADE BY EACH AUTHOR SEPARATELY.

PAYMENT GUIDELINES

1. In case of co-authorship, equivalent additional fee has to be paid by the co-author. The submission of the consolidated fee is to be made via a single transaction by the main author.

2. The payment link for the presenters has been shared above.

3. Post making the payment it is mandatory for the presenter to fill the registration form, as provided above.



ORGANIZING TEAM



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Dr. Ashok K. Chauhan
Founder President, Amity Education Group



PATRON

Dr. Atul Chauhan
Chancellor, Amity University



CO-PATRON

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Vice Chancellor, Amity
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Director, Amity Law School, Noida



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Amity Law School, Noida



FACULTY CO-CONVENOR

Ms. Neha
Assistant Professor-I,
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